

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 948 OF 2006

VARGHESE K. JOSEPH

Appellant (s)

VERSUS

THE CUSTODIAN & ORS.

Respondent(s)

Date: 30/11/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. Pravin Satale, Adv.  
Mr. Naresh Kumar, Adv.

For Respondent(s) Mr. Subramonium Prasad, Adv.  
Mr. Shyam D. Nandan, Adv.  
Mr. Shweta Mazumdar, Adv.  
Mr. Rajat Khattri, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard in part.

(Deepak Joshi)  
Sr. P.A.

(Indu Satija)  
Court Master